Written Answers PETROL IN INDIA

1057

*69. SHRI M. VALIULLA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether Government propose to take steps to obtain synthetic oil from coal by direct and indirect hydrogenation?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : Government has not come to any decision regarding manufacture of synthetic oil from coal by hydrogenation.

TEA MARKET AT CALCUTTA

*26. SHRI S. N. MAZUMDAR : Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(*a*) whether Government have received any representations from the Indian Tea concerns for controlling by legislation the activities of certain European brokers' firms who virtually control the auction of tea at the Calcutta Market ; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (*a*) No, Sir.

(b) Does not arise.

INDIANS IN CENTRAL AFRICA

31. SHRI M. VALIULLA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have been apprised of the views of the Indian settlers in the territories which are the subject matter of federation in Central Africa with regard to such federation; if so, what are those views;

(b) what is the number of the people of Indian origin in each of the units of the proposed federation ; and

(c) (i) What is the political, economic and social status of the Indians there now, and (ii) what is the change likely to occur after the federation ?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU) : (*a*) Yes. Indians in Central Africa in theory favour the ultimate ideal of a federation of Central African territories but are opposed to its imposition against the will of the Africans.

(6) There are approximately 4,150[^] 2,600 and 4,000 Indians in Southern Rhodesia, Northern Rhodesia and Nayasaland respectively.

(c) In Northern and Southern Rhodesias, Indians have the same voting rights as Europeans. Due to their small numbers no Indian has been elected to the Legislative Councils, so far. In Navasaland has-been one Indian nominated to the Legislative Council. Economically and socially Indians are comparatively well off though they do experience certain difficulties in obtaining trade licences in Northern and Southern Rhodesias.

The federation proposals are still in a formative stage ; it is, therefore, difficult to say how ultimately they will affect the Indian community.

PRODUCTION OF NEWSPRINT

32. SHRI M. VALIULLA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the annual requirements of newsprint in India;

(*h*) (i) the quantity of newsprint produced at present in India ; (ii) the mills that are producing the newsprint ; and (iii) the maximum capacity of those mills;

(c) (i) the number of paper mills which: are under construction in India; and (ii) the quantity of newsprint which each such mill will produce; and

(*d*) the quantity of newsprint imported in 1950-51, 1951-52 and in the half year ending September 1952 ?

THE MINISTER FOR COMMERCE. (SHRI D. P. KARMARKAR) : (*a*) About 60,000 tons.

(b) (i), (ii) and (iii). Newsprint is not produced in India.

Written Answers

(c) (i) and (ii). The National Newsprint and Paper Mills Limited, Chandni (Madhya Pradesh) is the only mill under construction in India for the production of newsprint. It is expected to produce approximatley 30,000 tons of newsprint per annum.

(d) : Tons 1950-51 75.206 1951-52 50,481 . . April 1952 to September 1952 . 21,867 .

DISQUALIFICATION OF RADIO ARTISTES

33. Shri B. **GUPTA** .Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether it is a fact that certain Radio artistes of Calcutta have been disquali fied for any assignment over the All India Radio; if so, why?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR) : Artistes are engaged by All India Radio Stations according to their suitability for various broadcasts and the requirements of programmes scheduled from each Station. It is not possible to detail the reasons for not engaging any particular artiste or artistes. It is largely a question of choice and judgment which might differ.

CONCERNS SET UP BY GOVERNMENT

34. Shri L. H. DOSHI : Will the Minister for PRODUCTION be pleased to lay on the Table of the Council :

(a) a statement showing the names of the industrial concerns including utility concerns set up by Government and the year in which each concern was set up;

(b) the names of the concerns which are under independent corporations and of those which are under the direct control of the different Ministries of the Government of India ; and

(c) the annual financial statements of these concerns for the last three years ?

to Questions

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a), (b) and (c). The required details are being collected and will be laid on the Table of the Council shortly.

LAKKUVALLY BHADRA RESERVOIR PROJECT

35. SHRI BASAPPA SHETTY: Will the Minister for PLANNING be pleased to state. :

(tt) whether Lakkuvally Bhadra Reservoir Project in Mysore is included in the Planning Commission Report and Five Year Plan; and

(b) if the answer to part (a) be in the affirmative, how long it will take to complete this project?

DEPUTY MINISTER The FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) Yes, Sir.

(b) The first stage of the project is expected to be completed in 1955-56 and the whole project in 1960-61.

PROJECTS UNDERTAKEN UNDER FIVE YEAR PLAN

36. SHRI M. VALIULLA : (a) Will the Minister for PLANNING be pleased to state what are the projects undertaken by the Central Government as distinguished from those to be undertaken by the State Governments under the Five Year Plan

(fe) In which States are these Central Government projects undertaken?

(c) What is the cost of each of these projects?

DEPUTY MINISTER THE FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a), (b) and (c). A statement is laid on the Table of the House. [See Appendix III, Annexure No. 34.]